Declaration of Assets and Liabilities

*	I.	बाल मावान ग्रेटम ,son	Year. 2022-2	2023	
	aged	45 years, belonging to	हार निधानसभा प	ाम्या । इना	·······
4040 (HII-II)	servi	ce and and परिचारी	presently	working	as
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	given	herein below the details of the	assets (immovable, mov	/able, bank balance, etc.)	of myself,
क्री वाजीव देशन -1	my sp	oouse and dependants*:			
Xayu _	A.	Details of movable ass	the state of the s		
10223		(Assets in joint name indicatir	ng the extent of joint ow	nership will also have to I	be given)

9/2/23

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	cash	22,000	2,000) (बिर पानं द कमर् —-	(दीपके कुमार)	(चांदनी कुमार)
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Mil	Nil	_	-	_
(111)	Bonds, Debentures and Shares in Companies	-	-	_	-	_
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	_	-	_	_
(V)	Motor Vehicles (details of make, etc.)	-		BROIEZ 6840 Motorgyde		
(VI)	Jewellery (give details of weight and value)	-	Gold rogram Silver 50 grom	-	_	
(VII)	Other assets, such as values of claims/ interests	60,000	_	-		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependent here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

	have to be indicated]					Will also
Sr. No.	- cocription	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Mil	hil	Nil
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	_	5 डिसिन्ज (२०,लस्पि)	_	-	
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value					_
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value		_	_		
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I. Widhan Madal	2,50,000
	(ii)Loans from financial institutions	Niil	Mil
	(iii) Government Dues: (a) dues to departments dealing with government	Nil	Nil

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	(b) dues to departments dealing with supply of water	Mil	N. I
	(c) dues to department dealing with supply of electricity	_	7 / / /
	(d) dues to departments dealing with telephones	_	
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Mil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	DQHPC-6142Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_	_
	(iii) Sales Tax [Only in case of proprietary business]	Nik	Mil
	(iv) Property Tax	_	

C. Personal Detail GPF/CPF/PRAN No: - PTS/BLA - 1224 Gender :- M (M/F) Date of Birth :- 1 5 0 2 1 9 7 8 (DD/MM/YYYY) Class/Group :- (A/B/C) Cadre :- (Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- 27

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: A HAMAN GER PAYMENT Designation: ALAMAN GER PAYMENT, YEAR

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.